

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/373(KB)2021  
IA(I.B.C)/407(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED VS KARIWALA FASHIONS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physical)**

Mr. Avishek Guha, Adv. : For Financial Creditor  
Mr. Chitresh Saraogi, Adv.

Ms. Sapna Chaubey, Adv. : For Corporate Debtor  
Ms. Rabeni Bhauta, Adv.

Mr. DN Sharma, Adv. : For Intervenor  
Mr. Nirmalya Dasgupta, Adv.  
Mr. Debartha Chakraborty, Adv.  
Mr. Saptarshi Kar, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At request, this matter is adjourned to **20/12/2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**